

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 283 of 1996

Monday this the 17th day of June, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

T.R.Krishnankutty Nair
Assistant Garrison Engineer
(Project) (Research & Development)
Kakkanad, MES Quarters No.5
Kakkanad. Applicant.

(By Advocate Mr. M.R.Rajendran Nair)

Vs.

1. The Engineer-in-Chief, Army Headquarters
DHQ PO, New Delhi-110 011.
2. The Garrison Engineer (Project)
(Independent) Research and Development,
Kakkanad.
3. The Chief Engineer, Research and
Development, Picket, Secunderabad-3.
4. S.C.Gupta, Assistant Garrison Engineer
(Project), Research and Development,
Kakkanad, MES quarters, No.5, Kakkanad. Respondents

(By Advocate Mr. Saji Varghese for PRR Menon)
(R.1to3)

The application having been heard on 17th June, 1996
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant challenges A-1 order transferring
him from Cochin to Thane. Though the prayer is directed
against A-3 relieving order, the substantial challenge
is to the transfer itself. Applicant submits that he
is negotiating the marriage of his daughter, that his
wife is sick and that he has only a short while to go
before his retirement. These are all matters which

contd..

require sympathetic consideration and we can trust the Head of the Department to examine the matter and adopt the just course. We find no legal grounds to intervene and we dismiss the application granting however one month's time to applicant to join his new station. It is upto him to make a representation before first respondent, of such grievances as he has, and it is hoped that the first respondent will look into the grievances of applicant and pass an order within one month from today.

2. Standing counsel submits that he will forward a copy of the original application and a copy of this order to first respondent for compliance. We record the submission.

3. Original application is disposed of as aforesaid.
No costs.

Dated the 17th June, 1996.

G. Venkatakrishnan
P.V. VENKATAKRISHNAN

ADMINISTRATIVE MEMBER

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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LIST OF ANNEXURES

1. Annexure A1: True copy of the order No.MES/55/95 dated 27.3.1995 issued for 1st respondent.
2. Annexure A3: True copy of the Telex Message No.10039/Civ/1284/EIB dated 23.2.1996 issued by P. Gopalakrishnan, for 3rd respondent to the applicant.
